



GOVERNMENT OF JAMMU AND KASHMIR
FINANCE DEPARTMENT
Civil Secretariat, Srinagar/Jammu

NOTIFICATION

Srinagar, the 5th June, 2018.

SRO-258 .- In exercise of the powers conferred by the proviso to section 124 of the Constitution of Jammu & Kashmir, the Governor is pleased to make the following rules, namely:-

1. Short title and commencement. – (1) These Rules shall be called the Sher-e-Kashmir Institute of Medical Sciences Faculty Members (Revised Pay) Rules, 2018.

(2) They shall come into force from 1st day of January, 2016.

2. Application. - Save as otherwise provided by or under these rules, these rules shall apply to the persons who as on 01.01.2016 were holding permanent or temporary posts of Faculty Members of Sher-e-Kashmir Institute of Medical Science Srinagar as Assistant Professors, Associate Professors, Additional Professors or Director in a substantive, temporary or officiating capacity or who have been appointed as such on or after 01.01.2016 to the issuance of these rules, and also those who may hereinafter be appointed against any of these posts or any other posts which may be treated as a teaching post and the incumbent thereof may be treated as a faculty member of the Institute in terms of Rule 3(b);

3. Definition. - In these rules, unless the context otherwise requires:

- a. **“Institute”** means the Sher-e-Kashmir Institute of Medical Sciences, Srinagar;
- b. **“Faculty Member”** means and includes Directors, Professors, Additional Professors, Associate Professors, Assistant Professors and any other teaching posts of the Institute which the Government on the recommendation of the Governing Body of the Institute may decide to include therein;
- c. **“Existing basic pay”** means the pay drawn in the prescribed existing Pay Band and Grade Pay or Pay drawn in the existing pay scale;
- d. **“Existing Pay Band and Grade Pay”** means the Pay Band and the Grade Pay applicable to the post held as on the date immediately before the commencement of these rules;
- e. **“Existing scale”** means the pay scale applicable to the post held as on the date immediately before the date of commencement of these rules;
- f. **“Existing pay structure”** means the present system of Pay Band and Grade Pay or the Pay Scale applicable to the post held as on the date immediately before the commencement of these rules;

